IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

39. **IA-2149/2022 IN**
C.P. (IB)/880(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **20.09.2022**

NAME OF THE PARTIES: Punjab & Maharashtra Co-Operative Bank Limited
Vs
Kishor Transport Services Pvt Ltd

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

The Court is convened through Video Conference.

1. Mr. Maulik Chokshi I/b Mr. Amar Khanna. Ld. Counsel for the Petitioner present. Mr. Sidhart, Ld. Counsel for the Respondent present.
2. **IA-2149/2022**: This is an application filed by the Applicant for impleading as a party i.e. "Unit Small Finance Bank Limited". Substitution is allowed and IA-2149/2022 is **disposed of** accordingly.
3. Both the counsel seeks time to reporting settlement. Time granted.
4. List this matter for hearing on **06.12.2022.**

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)